

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **08th Day of July**, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/799/2011

Smt. G. Devi

..... **Applicant**

By Advocate: Shri P.K. Dwivedi

Versus

1. Union of India & Ors.

..... **Respondents**

By Advocate: Shri Amit Kumar Rai

O R D E R

Shri P.K. Dwivedi, counsel for the applicant and Shri Amit Kumar Rai, counsel for the respondents are present.

Learned counsel for the applicant wants to withdraw the OA. Accordingly, the OA is dismissed as withdrawn. No costs.

(Justice Bharat Bhushan)
Member (J)

Sushil